

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.334/95

Wednesday, this the 18th day of October, 1995.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T Bindu,
Teacher(Mathematics),
Railway High School,
Palakkad-9.

- Applicant

By Advocate Mr MR Rajendran Nair

Vs.

1. The General Manager;
Southern Railway, Madras.
2. The Divisional Personnel Officer,
Southern Railway, Palakkad.
3. The Chief Personnel Officer,
Southern Railway, Madras. - Respondents

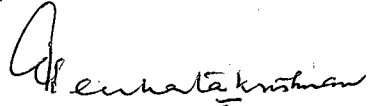
By Advocate Mrs Sumathi Dandapani

The application having been heard on 18.10.95 the
Tribunal on the same day delivered the following:

O R D E R

Learned counsel for applicant submits that he wishes
to withdraw the application. Permission is granted and
accordingly the application is dismissed as withdrawn.
This dismissal, however, will not stand in the way of the
applicant approaching the Tribunal again, in case she has
any grievance. No costs.

Dated, the 18th day of October, 1995.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

trs/1810